

(c) whether a large number of video film: made by State/Central Health and other Ministries and NGOs are available and have not been screened so far and if so, details and reasons therefor; and

(d) whether Government would utilise services of Voluntary Health Groups, NCERT, Jamia Milia, JGNOU etc., and such as VHAI in this challenging task ?

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA) :

(a) At present All India Radio has 100 stations and Doordarshan has over 500 transmitters, covering 95% and 76% of the country's population respectively ;

(b) All Stations of All India Radio broadcast health messages regularly in all major languages and dialects for general audience as well as for special audiences like rural, women, Industrial workers and youth etc.

Doordarshan also telecasts regularly health messages and other related information in different formats like drama, plays, tele-films, quickies, spots, discussions, interviews and documentaries etc.

(c) Programmes/films made by various Central/State Health Ministries and other non-Governmental organisations when offered by them to Doordarshan are utilised for telecast after judging their suitability and technical quality. Details of the video films available with State/Central Health Ministries and non-Governmental organisations which have not been screened by Doordarshan would be available only with their Producers or the Ministries concerned and not with Doordarshan; and

(d) All India Radio avails of the expertise of various voluntary Health Groups and other institutions like NCERT, Jamia Milia, IGNOU, VHAI etc. In planning and production of programmes on Health.

Doordarshan has also been regularly telecasting programmes/Films made by voluntary Health Groups and other organisations as and when offered to it for telecast.

Appointment of Chief Engsaser (Level-I) All India Radio

2297. SHRI A. NALLASIVAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

whether it is a fact that the post of Chief Engineer (Level-1) in All India Radio, is now managed by an ex-cadre Superintending Engineering (Civil) with only 4 years regular service in his parent department, while departmental Superintending Engineer with 8 years regular service are denied Chief Engineer (Civil) Level-II posts; and

if so, what are the reasons therefor ?

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA) : (a) It is a fact to the extent that the post of Chief Engineer (Civil) Level-I in All India Radio is now managed by an officer of the grade of Superintending Engineer (Civil) on deputation basis.

fb) The recruitment to the post of Chief Engineer (Civil) Level-I was made as per the Recruitment Rules applicable at that time. Since none of the departmental officers in the feeder cadre were eligible for promotion to the grade of Chief Engineer (Civil) Level-I, the recruit-

merit to the post was made in consultation with Union Public Service Commission and Appointments Committee, of Cabinet. As regards the post of Chief Engineer (Level-II), as per the composite method suggested by UPSC, departmental Superintending Engineers (Civil) with 6 years regular service in the grade are also being considered.

Misleading Statements by Indian Firms to Foreign Embassies

2298. PROF. SOURENDRA BHATTACHARJEE : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Indian Embassy in West Germany has recently received a number of complaints from industrial firms located there against some companies/firms in India for giving them false and misleading statements;

(b) whether the foreign mission had taken up the matter with concerned Indian authorities ;

(c) whether any subsequent remedial action has been initiated ;

(d) if so, the details thereof ; and

(e) what further steps are likely to be taken to avoid payment of damages that might arise out of such misleading statements by Indian parties?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) No, Sir:

(b) to (e). Do not arise, Sir.

The Indian Embassy in West Germany has not recently received complaints specifying 'false and misleading statements' of Indian firms which could lead to payment

of damages. However, from time to time the Embassy receives complaints of a commercial nature which are dealt with according to the usual procedures.

Extension of services of Senior Officers retiring in Department of Telecommunications and Posts

2299. PROF. SOURENDRA BHATTACHARJEE: Will the Minister of COMMUNICATIONS be pleased to state;

fa) whether it is a fact that a number of senior officers in the rank of Secretaries/Additional Secretaries, departmental heads of the Departments of Telecommunications and Posts are likely to be retired on attaining the age of superannuation within July, 1990;

(b) whether Government would extend their service period at least for a year to tide over the difficulties within the present set up so that suitable replacements could be found out, and

(c) if not, what are the reasons therefor ,

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA). (a) Yes, Sir.

(b) and (c) As a matter of policy no extension beyond the age of superannuation is allowed. However, in exceptional circumstances and in the public interest, the proposal for extension may draw

I the attention of the Government.